

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.333
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Pvt. Ltd.

....**APPLICANT / PETITIONER**

....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 02.11.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI K.K VOHRA

MEMBER (TECHNICAL)

PRESENT:

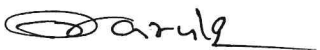
For the Applicant : Adv. Aditi Sinha

For the Respondent : Vivek Kohli Sr Advocate , Purbasha Panda , Aman
Anand Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 9.12.2021.



(Madhu Narula)

Court Officer (Court III)